

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No.10 of 1995

Friday, this the 17th day of February, 1995

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR SP BISWAS, ADMINISTRATIVE MEMBER

1. CT Surendranathan,  
S/o Sankara Kurup,  
Extra Departmental Delivery Agent,  
Kavummanam PO, Kalpetta  
residing at Chandralayam,  
Kavummanam PO. .. Applicant

By Advocate Mr. MR Rajendran Nair

Vs.

1. The Assistant Superintendent  
of Post Offices,  
Kalpetta Postal Sub Division,  
Kalpetta.

2. PK Vijayalakshmi,  
Kuniyil Puthenveedu,  
Kavummanam PO. .. Respondents

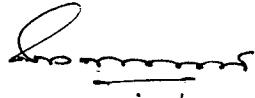
By Advocate Mr. TPM Ibrahim Khan, Senior Central Government  
Standing Counsel

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

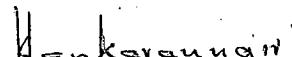
Applicant submits that the application is infructuous  
as he has been reinstated. We record the submission and  
dismiss the application. No costs.

Dated the 17th February, 1995



SP BISWAS  
ADMINISTRATIVE MEMBER

CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN



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